

Union Ministry of Housing & Urban Affairs, land has been allotted to the following private hospitals of Delhi on concessional rates:-

- (i) Sir Ganga Ram Hospital
- (ii) Veeranwali International hospital (Delhi Hospital Society)/PRIMUS-ORTHO
- (iii) Dr. Vidya Sagar Kaushalya Devi Memorial Trust (VIMHANS)
- (iv) Moolchand Khairati Ram Hospital
- (v) St. Stephens Hospital
- (vi) R.B. Seth Jassa Ram Hospital was allotted a small plot of land measuring 773 square yards for expansion of the hospital in addition to the land initially allotted by DDA to the Hospital.

In pursuance to the Judgement dated 01.09.2011 of Hon'ble Supreme Court of Delhi in the SLP Civil No. 18599/2007, L&DO *vide* its order dated 02.02.2012 directed all the aforesaid six private hospitals, which has been provided land by L&DO on concessional rate, to strictly follow the policy of providing free treatment to 25% in OPD and 10% in IPD to Economically Weaker Section (EWS) patients. The said order also provides incorporation of this condition as part of the terms and conditions of lease/allotment, The direction issued *vide* the said order dated 02.02.2012 had further been reiterated *vide* L&DO's order dated 30.08.2018.

#### **Increase in seats for Medical students**

3446. SHRI SANJAY SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that States like Maharashtra are seeking an increase in the number of seats for students in the UG and PG Medical courses;
- (b) if so, whether Government will consider the proposal to increase the number of seats in the field of medical education system; and
- (c) if not, the manner in which Government will fill the gaps arising in the education system due to mandatory reservations for certain sections?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) The Ministry of Health &

Family Welfare, Government of India has increased . 5200 MBBS seats under Economically Weaker Sections (EWS) reservation quota in State Government's Colleges, State Government aided Society run Colleges, Municipal Corporation's Colleges and Colleges set up on Private Public Mode (PPP mode) for the academic session 2019-20. Number of MBBS seats increased under EWS quota State/UT wise is given in the Statement (*See below*). Increase of seats in Post Graduate courses under EWS quota was not taken up in the academic year 2019-20.

**Statement**

*State-wise list of Allotment of MBBS Seats under 10% EWS Quota 2019-20*

Sl. No.	State	Seats Increased
1.	Andhra Pradesh	360
2.	Assam	174
3.	Bihar	190
4.	Chhattisgarh	120
5.	Delhi	115
6.	Goa	30
7.	Gujarat	700
8.	Haryana	110
9.	Himachal Pradesh	120
10.	Jammu and Kashmir	85
11.	Jharkhand	30
12.	Kerala	155
13.	Madhya Pradesh	270
14.	Manipur	25
15.	Maharashtra	970
16.	Odisha	100
17.	Pondicherry	30
18.	Punjab	100

Sl. No.	State	Seats Increased
19.	Rajasthan	450
20.	Telangana	190
21.	Tripura	25
22.	Uttar Pradesh	326
23.	Uttarakhand	75
24.	West Bengal	450
TOTAL		5200

#### **Review of cost of medical packages under Ayushman Bharat Yojana**

3447. DR. PRABHAKAR KORE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(b) whether it is a fact that Government has set up committees of leading doctors across the country to review the cost of medical packages under Government's flagship health insurance scheme Ayushman Bharat;

(c) if so, the number of medical packages reviewed and recommended by the committees to Government and status of implementation of the recommended medical packages; and

(d) the steps taken by Government to further strengthen and ensure sustainability and quality health care under the Scheme and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) Under Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), 1393 benefit packages along with rates have been put in place for usage of hospitals empanelled under the scheme for providing the treatment to the beneficiaries. The package rates are indicative in nature and States have the flexibility to decrease or increase up to 10% depending on their suitability. Further, States could retain their existing package rates, even if they are higher than the prescribed 10 % flexibility slab. The States also have the flexibility to change the package rates up to 10% for the aspirational districts and in the cases of NABH accredited Hospitals.